

ITEM NO.40

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1191/2013

MASIHUDDIN AHMAD KHAN

Appellant(s)

VERSUS

STATE THROUGH CBI

Respondent(s)

(IA No. 12913/2012 - SUSPENSION OF SENTENCE)

WITH

Crl.A. No. 1192/2013 (II)

(FOR STAY APPLICATION ON IA 24895/2012)

Date : 27-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Rahul Pratap, AOR

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. K M Nataraj, A.S.G.

Mr. Mukesh Kumar Maroria, AOR

Mr. Vatsal Joshi, Adv.

Mr. Anuj Srinivas Udupa, Adv.

Ms. Priyanka Das, Adv.

Mr. Ishaan Sharma, Adv.

Mr. B K Satija, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

As requested, list on 29.11.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)